

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/12291/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 19th December, 2023.

Sub:- **Winter Vacation with Casual Leave.**

Ref:- No. HC(IB)12/2013/479-82 dated 15.12.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted permission to **avail the Winter Vacation from 26.12.2023 to 30.12.2023 and three days of casual leave on 03.01.2024, 04.01.2024 and 05.01.2024, alongwith station leave permission from 23.12.2023 to 07.01.2024.** A senior Judicial Officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/12292-12293/A, dated , 19-12-23

Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)